

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JULY, 2025

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.07.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3819	147	64	3902	913	20
ORIGINAL MISC. PET. (I) (COMM)	268	61	52	277	135	4
ORIGINAL MISC. PET. (T) (COMM)	53	17	21	49	157	6
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	13	4	2	15	37	3
ORIGINAL MISC. PET. (COMM)	2379	73	44	2408	1340	19
ORIGINAL MISC. PET. (ENF.) (COMM)	949	31	22	958	968	17
ORIGINAL MISC. PET. (EFA) (COMM)	43	0	1	42	1405	33
ARBITRATION APPEAL (COMM)	68	11	14	65	215	7
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	60	106	121	45	51	2
COUNTER CLAIMS (COMM)	176	3	4	175	788	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	959	31	17	973	969	15
CIVIL ORIGINAL (COMM-IPD-CR)	171	5	1	175	1083	18
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	199	12	12	199	807	12
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	106	13	3	116	932	12
CIVIL APPEAL (COMM-IPD-CR)	10	1	0	11		
CIVIL ORIGINAL (COMM-IPD-PAT)	50	5	10	45	601	12

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JULY, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	520	388	74.62%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.